

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:10

ANSWERED ON:05.12.2013

CONSTRUCTION OF AIRPORTS

Maadam Shri Vikrambhai Arjanbhai;Viswanathan Shri P.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has prepared any plan to construct some new domestic and international airports across the country including green field airports;
- (b) if so, the details thereof including the amount earmarked therefor and the steps being taken/proposed to be taken thereon for the early starting of those airports, State-wise;
- (c) the details of the airports which are proposed to be expanded, renovated and upgraded to the international standard across the country along with the present status thereof; State-wise particularly in Gujarat;
- (d) whether some proposals have been received from the States for the construction/upgradation of the airports and if so, the details thereof and the decisions taken by the Union Government thereon, State-wise; and
- (e) whether the Government has been encouraging Foreign Direct Investment (FDI) in the development of various airports in the country and if so, the details thereof including (FDI) received so far for the development of airports during each of the last three years and the current year?

Answer

Minister of CIVIL AVIATION (SHRI AJIT SINGH)

(a) to (e): A Statement is laid on the Table of the House.

Statement in reply to parts (a) to (e) of the Lok Sabha Starred () Question No.10 for 5th December, 2013 regarding Construction of Airports

(a) & (b): Yes, Madam. Government of India has plans to promote Regiond and Remote Area connectivity. About hundred cities are under technical survey to assess feasibility for development of airports. Details of new domestic, international airports and Greenfield airports together with the amount earmarked for them during the current financial year are given at Annexure I.

(c): Details of development of airports to International standard in the country are given at Annexure II.

(d): Yes, Madam. Details of construction! upgradation of the airports are given at Annexure III.

(e): Yes, Madam. Foreign Direct Investment is permitted upto 74% through automatic approval route and upto 100% with special permission. However, in case of Greenfield airports, FDI is permitted up to 100% under the automatic approval route subject to sectoral regulations. No FDI proposal has been received regarding airports during the last three years and in the current year.